

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 5900/2012
(Arising out of impugned final judgment and order dated 22-05-2012
in CRLA No. 3000/2003 passed by the High Court of Judicature at
Allahabad)

VINAY KUMAR JAIN

Petitioner(s)

VERSUS

SENIOR COOPERATIVE OFFICER AVAS VIKAS & ANR.

Respondent(s)

WITH

SLP (Crl) No.7059/2012 (II)SLP (Crl) No.6271/2012 (II)SLP (Crl) No.407/2013 (II)

Date : 08-12-2017 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR

For Petitioner(s)

Mr.E.C. Agrawala, AOR

Ms.Purnima Bhat, AOR

For Respondent(s)

Mr.Sanjay Mani Tripathi, Adv.

Mr.Kamal Kant Tripathi, Adv.

Ms.Anu Gupta, Adv.

Mr.Shakti Ahmad Syed, Adv.

Mr.Mohd. Parvez Dabas, Adv.

Mr.Uzmi Jameel Husain, Adv.

Mr.Kailash Sehkari Simiti, Adv.

Mr.Anurag Kishore, Adv.

Mr.Adarsh Upadhyay, Adv.

Mr.Rohit Pandey, Adv.

UPON hearing the counsel the Court made the following

O R D E R

List the matters in the last week of February, 2018,
as prayed for.

(Ashok Raj Singh)
Court Master

(Jagdish Chander)
Court Master